

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.41/BB/2018	For admission	Sec 7 of I&B	Mr. Prem Pradeep	A and Y Partners	M/s Indies Vineyards Pvt Ltd	Shri Rajanna Advocate

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: AJAY SHANKAR

PETITIONER

[Signature]

RESPONDENT/s: PRADEEP B.P.

Respondent

[Signature]

**ORDER**

Heard Shri Ajay Shankar, learned Counsel for Petitioner; Shri B.P Pradeep, learned Counsel for Respondent.

The learned Counsel for Respondent filed objections.

Post the case on 24/07/2018.

[Signature]

MEMBER (T)

[Signature]

MEMBER (J)